

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/189/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 9th January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/6/2024, dtd. 08.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.01.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/190/A, dated , 09-01-2024

Copy forwarded for information to:

- ✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
Sd/-